

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3748  
ANSWERED ON:19.03.2015  
PENDING CASES AGAINST NRIs  
Bidhuri Shri Ramesh

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the instances of non-compliance of the court orders by Non-Resident Indians been brought to the notice of the Government;
- (b) if so, the details thereof along with the reasons therefor including measures taken to obviate such instances in future; and
- (c) the steps taken for the quick disposal of the cases pending against NRIs?

**Answer**

MINISTER OF LAW & JUSTICE(SHRI D V SADANANDA GOWDA)

- (a)& (c) The information is being collected and will be laid on the Table of the House.